

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2534**

TO BE ANSWERED ON THE 01ST AUGUST, 2017 / SHRAVANA 10, 1939 (SAKA)

NEW VISA REGIME

2534. SHRI VENKATESH BABU T.G.:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has recently simplified the process of getting Indian Visa for tourists;**
- (b) if so, the details thereof; and**
- (c) the extent to which the new easier Visa Regime would help the visitors, businessmen, interns, foreign nationals engaged as faculty and other categories of people?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (b): The Government has further liberalized, simplified and rationalized the visa regime in India. E-Visa scheme has been categorised into three sub-categories i.e. e-Tourist Visa, e-Business Visa and e-Medical Visa with increased number of entries and duration of stay. Further long term Tourist visa is given for 5 years in respect of most of the countries of the world.

(c): Liberalized visa regime will result in higher number of foreigners in India which will give a boost to the tourism, medical and business sectors resulting in substantial increase in direct and indirect employment in these sectors.
